

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CORAM:

Present:

T.C.P No. 45/(MAH)/2016  
CA No.  
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE PARTIES: M/s. Crest Logistics & Engineers Pvt. Ltd.  
V/s.

M/s. Ming Yang Holdings (Singapore) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	M. S. BHARDWAJ 1/6 msb legal	Adv for Petitioner Lefit side	

2. Sonali Mathur → Adv. for ~~Petitioners~~  
Rep. 1 to 3  
1/6 Adv for Partners

ORDER  
TCP No. 45/241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter for reporting settlement on 17.04.2017.

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)